

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

(2) C.P.(IB)-724(MB)/2019

CORAM:

SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI CHANDRA BHAN SINGH  
Member (Technical)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **06.11.2019**

NAME OF THE PARTIES: Vijaya Bank  
V/s  
MS Matoshri Laxmi Sugar Co-Generation Industries Limited.

SECTION: 7 OF THE INSOLVENCY AND BANKRUPTCY CODE.

**ORDER**

1. The Learned Representative for the Respondent is present.
2. From the side of the Bank an officer is present. Matter discussed however, directed to file the present position of the accounts by both the side.
3. The matter shall be heard for final hearing on **18.11.2019** First on Board.

Sd/-

**CHANDRA BHAN SINGH**  
**Member (Technical)**

Sd/-

**M.K. SHRAWAT**  
**Member (Judicial)**

06.11.2019  
Jd